

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:129
ANSWERED ON:21.08.2012
HOUSING LOAN TO URBAN POOR
Agarwal Shri Rajendra

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) envisages interest subsidy to the economically weaker sections and other urban poor for construction of houses;
- (b) if so, the details including the amount released and the number of beneficiaries benefited under the scheme during each of the last two years, State-wise;
- (c) whether the Government has decided to extend the coverage of the scheme by enhancing the amount of loan and liberalising the eligibility criteria;
- (d) if so, the details thereof; and
- (e) whether the Government is planning to enhance the corpus of funds allocated for the scheme this year and if so, the details thereof?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 129 FOR 21.08.2012 REGARDING HOUSING LOAN TO URBAN POOR

- (a): Yes, Madam. The scheme of Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) implemented during the 11th Plan period envisaged interest subsidy to the economically weaker
- (b) : During financial year 2010-11 and 2011-12, 5859 and 3825 beneficiaries have benefited. Net Present Value (NPV) of interest subsidy released during these two years was Rs. 4.76 crore and Rs. 4.05 crore respectively. State-wise details are annexed.
- (c) to (e) : The Ministry is proposing to revise the Scheme with enhanced admissible loans and other features which are meant to facilitate larger coverage and outreach along with larger corpus of funds allocated for the scheme during the 12th Plan period. However, necessary approvals of the Competent Authorities have not yet been obtained.